



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
38	WA/29/2024 CAVT. NO.13272/023,	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
39	WA/313/2024	M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM	MRS. R DEVI DY.S.G.I. SC, NHDC

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
67	Cont.Cas(C)/307/2023 FIXED	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
68	WP(C)/6258/2024 B/O	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE DEPTT.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
17 WP(C)/3168/2023 FIXED, WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/1366/2025 FIXED	BENIAMIN NURULLAH Versus THE CHAIRMAN (REGIONAL ADVISORY BOARD, GUWAHATI REGION), KENDRIYA VIDYALAYA SANGTHAN AND 3 ORS.	MR F Z MAZUMDER	SC, KVS
ADMISSION				
40	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
54	I.A.(Civil)/743/2025 B/O in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND ORS	MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH I.A.(Civil)/3307/2024 in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH

WITH
[I.A.\(Civil\)/744/2025](#)
in WP(C)/2869/2024

KAUSHIK DAS
Versus
THE STATE OF ASAM AND ORS

MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SR. GA, ASSAM
SC, HEALTH

55 **WITH**
[WP\(C\)/2321/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. FIRUZ KHAN
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, HEALTH

ADMISSION

56 [WP\(C\)/98/2025](#)
(CONNECTED WITH ITEM NO. 8 IN
THE DAILY LIST), FIXED

DR. SHAH ALOM MAZUMDAR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S K TALUKDAR
MR. J M A CHOUDHURY
MR. A B T HAQUE

SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI AND HONOURABLE
MR. JUSTICE KAKHETO SEMA.**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING
FROM THE KOHIMA PERMANENT BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./458/2023	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1198/2023 in Crl.A./458/2023	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.K. MEDHI
AND HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 17/03/2025				
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
	WITH I.A.(Civil)/386/2025 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH I.A.(Civil)/460/2025 in El.Pet./1/2024	ELECTION COMMISSION OF INDIA Versus HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK
	WITH I.A.(Civil)/461/2025 in El.Pet./1/2024	ELECTION COMMISSION OF INDIA Versus HAFIZ RASHID AHMED CHOUDHURY	MR M KALITA	MR K P PATHAK
9	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025
16)	MS. B BHUYAN	17-03-2025	To	21-03-2025
17)	MR. S NATH	17-03-2025	To	19-03-2025
18)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
71	WP(C)/47/2025 FIXED	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
ADMISSION				
72	WP(C)/853/2025 FIXED	JOYMEN THAOSEN AND 82 ORS Versus THE STATE OF ASSAM AND ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, N C HILLS SC, PWD
ORDERS				
73	I.A.(Civil)/745/2025 (CONNECTED WITH ITEM NO. 68 IN THE DAILY LIST), B/O in WP(C)/6126/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS	MR. H BURAGOHAIN MS D DEVI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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17)	MR. S NATH	17-03-2025	To	19-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
73	WP(C)/7411/2013 B/O	RAMESH PRASAD and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
74	I.A.(Civil)/1641/2022 FIXED in WP(C)/2689/2020 WITH WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S Ali MR K DAS MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR. S BORTHAKUR MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
75	MC/87/2024 IN WP(C) 1315/21 (D/O), FIXED in WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
76	I.A.(Civil)/59/2025 FIXED in WP(C)/2521/2024 WITH WP(C)/2521/2024	FOOD CORPORATION OF INDIA (FCI) AND 3 ORS Versus MD. ABDUL LATIF MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	SC, F C I MS. M KUMARI MR D NANDI B U LASKAR	MR D NANDI
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
77	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	Arb.A./2/2014	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MRS. A GAYAN MR.A DHAR
MOTION (BA)				
42	Bail Appln./343/2025 FIXED	SRI TAJNUR HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
ADMISSION				
43	WP(C)/512/2024 PART-HEARD, FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
BAIL HEARING (BA)				
44	Bail Appln./414/2025 FIXED	SRI AYUB ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
49	Tr.P.(C)/11/2024 FIXED	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N BEGUM MR P DAS MR A SARMA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL MS N BARUAH

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	AB/604/2025 B/O	SHAHANUR SK Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./3802/2024 WITH CASE RECORD (SCANNED COPY), FIXED	PRANJAL BORUAH Versus THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/880/2025 FIXED	PADUMI BHUIYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
57	WITH WP(C)/1671/2023	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHDC
ORDERS				
58	WP(C)/258/2025 WITH REPORT OF FILING SECTION, FIXED	ABDUL LATIF PRODHANI AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MR. RASHIDUL ISLAM MD. MEMON AHMED	GA, ASSAM SC, REVENUE
59	WP(C)/750/2025 FIXED	M/S N.C.D FILLING STATION Versus HDFC BANK LIMITED AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	
HEARING				
60	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
61	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY

62	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
63	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
64	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
65	WITH Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
66	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
67	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

68	WITH Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
69	WITH Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN Versus B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
70	WITH Cont.Cas(C)/314/2024	MINA DEVI AND ANR Versus B.K AGARWAL	MS G BORA MS. B TALUKDAR	
71	WITH Cont.Cas(C)/317/2024	MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
72	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025
16)	MS. B BHUYAN	17-03-2025	To	21-03-2025
17)	MR. S NATH	17-03-2025	To	19-03-2025
18)	MS. S G BARUAH	17-03-2025	To	21-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/617/2025 B/O	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
ADMISSION				
54	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
55	WITH Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./2556/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
57	Bail Appln./466/2025 B/O	LOTFAR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
ORDERS				
58	W.P.(Crl.)/7/2025 FIXED	SASHI KUMAR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM	MR H K DAS (P-2) MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
59	I.A.(Crl.)/243/2025 B/O in AB/27/2025	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D K AGARWALA A BORBHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./773/2025 B/O	PINKI GOGO Versus THE STATE OF ASSAM	MR. H BURAGOHAIN	PP, ASSAM
MOTION				
52	AB/548/2025 WITH OFFICE NOTE, FIXED	MD. MIYA HUSSIAN AND ANR Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./87/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR ALI Versus THE STATE OF ASSAM	MR. J ALI	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
54	Bail Appln./621/2025 B/O	AMIT KUMAR MUKHIYA AND ANR. Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
ORDERS				
55	Crl.Pet./1122/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	HIMANI BURAGOHAIN AND ANR Versus GAYATRI MECH BURAGOHAIN	MS B BORO MS. M DAS MR. N SARMAH MS. J KONWAR	
56	Crl.Pet./162/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	BIREN DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
71	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
72	WP(C)/2201/2022 FIXED	ON THE DEATH OF LAKHINATH BORGHAIN HIS LEGAL HEIR Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
73	WP(C)/2420/2022 B/O	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
ORDERS				
74	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH-2) MR. P K BORAH-2) MR. N J KHATANIAR MR A CHALIHA

LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR MONDAY, THE 17TH DAY OF MARCH, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[**COURT NO: 17**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

1. ELECTION PET. 2/2024 (FIXED)	SHRI NYASAM JONGSAM VERSUS SHI TESAM PONGTE AND 2 ORS.	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR MONDAY, THE 17TH DAY OF MARCH, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]

ORDERS

- | | | | |
|---|---|--|---|
| 1. ELECTION PET. 10/2024
(FIXED) | TABA TEDIR
VERSUS
TOKO TATUNG | KHOGEN BUI
T TORUM
PARSWAJYOTI
DAS NAIR
H RAHMAN
G ALAM | DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D |
| WITH
I.A.(C) 192/2024
IN ELECTION
10/2024 | PET. THE DEPUTY COMMISSIONER
CUM DISTRICT ELECTION
OFFICER
VERSUS
TABA TEDIR AND ANR | TETO TABA
D CHADA | TAR TORUM |
| WITH
I.A.(C) 241/2024
IN ELECTION
10/2024 | PET. TOKO TATUNG
VERSUS
TABA TEDIR | TOKGE DARIN | TAR TORUM |
| WITH
I.A.(C) 14/2025
IN ELECTION
10/2024 | PET. TOKO TATUNG
VERSUS
TABA TEDIR | DICKY PANGING | TAR TORUM |